drugs are reported to be sub-standard should be taken by the State Drug Control Organisation as this sampling programme would cover the vital drugs.

(4) Joint inspections of approved laboratories should be carried out at least twice every year. As drugs are released by manufacturers on the basis of the reports of these laboratories, there should be a rigorous control on these laboratories.

It is for the respective State Drug Controllers to take necessary action in the matter.

**Malpractices and Irregularities in Cargo Booking Arrangements by Private shipping firms**

3245. SHRI B. D. SINGH:

SHRI RAJESH KUMAR SINGH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that malpractices and irregularities in cargo booking arrangements made by the private shipping firms on behalf of the Shipping Corporation of India have recently come to light;

(b) if so, details thereof stating the loss suffered by the Shipping Corporation of India as a result thereof during the last two years; and

(c) the remedial measures taken by the Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) It is true that booking agents at Bombay resorted to certain measures to attract cargo which Shipping Corporation of India considered to be inconsistent with their commercial policy in general.

(b) The Shipping Corporation of India did not suffer any financial losses, since the measures adopted by the booking agents related to documentation procedure.

(c) The joint shipping service arrangement between SCI and India-Africa Line was recently terminated. The current sailings of Shipping Corporation of India Limited would be marketed entirely by their own marketing set-up at Bombay and by their own agents/offices at other Ports.

**इलाहाबाद डिवीजन में सहानुभूति मूलक आधारों पर नियुक्तियां**

3246. श्री बाला साहिब पवार: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तरी रेलवे के अन्तर्गत इलाहाबाद डिवीजन में सहानुभूति मूलक आधारों पर तृतीय श्रेणी और चतुर्थ श्रेणी के पदों पर नियुक्तियों के कितने मामलों में अभी तक कोई कार्यवाही नहीं की गई है और उन में उन मामलों की संख्या कितनी है जिन में ड्राइवरों और गार्डों को शारीरिक रूप से अयोग्य घोषित कर दिया गया है और उन्होंने सहानुभूति मूलक आधारों पर अपने पुत्रों को नियुक्ति हेतु आवेदन किए हैं ; और

(ख) क्या यह सच है कि ड्राइवरों को शारीरिक रूप से अयोग्य घोषित किये जाने के दो वर्ष बाद भी उनके लड़कों को सहानुभूति मूलक आधार पर नौकरी नहीं दी गई है और इसके क्या कारण हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) (क) 19-7-82 को 6 ड्राइवरों और 11 विधवाओं के बच्चों सहित 30 बच्चों को, अनुकम्पा के आधार पर नियुक्ति

किए जाने के सम्बन्ध में उनकी उपयुक्ता की परख करने के लिए चयन समिति के समक्ष उपस्थित होना था।

(ख) जनवरी-अप्रैल, 1982 के दौरान ड्राइवरों में से 5 को डाक्टरी आधार पर अनुपर्युक्त घोषित कर दिया गया था। शेष मामलों में यद्यपि एक कर्मचारी को नवम्बर, 79 में डाक्टरी आधार पर अनुपयुक्त घोषित कर दिया गया था किन्तु उसने अपने बच्चे की नियुक्ति के लिए अपना प्रार्थना पत्र केवल 13-7-82 को प्रस्तुत किया था।

## अन्तर्राजीय बस अड्डे के निकट यमुना नदी पर पुल का निर्माण

3247. श्री जैनुल बशर : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दिल्ली में अन्तर्राज्यीय व अड्डे के निकट यमुना नदी पर एक बड़े पुल का निर्माण करने का है; और

(ख) यदि हां, तो इस पर निर्माण कार्य कब तक शुरु हो जाने की संभावना है?

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री सीता राम केसरी) : (क) जी हां।

(ख) प्रस्ताव अभी तक प्रारंभिक स्थिति में है और इसी लिए इस स्थिती में यह बताना संभव नहीं है कि इसका निर्माण कब शुरु होगा।

## Social Science Research Projects

3248. SHRI B. V. DESAI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Social Science Research Projects, concentrated in a few urban areas, drawn up in an ad hoc fashion, suffer delays in execution and often not translated into administrative practice;

(b) whether this was disclosed in "A study of financing of social science research in India" at the National Institute of Educational Planning and Administration;

(c) if so, it has been pointed out in the study that major projects were taken up on an ad hoc basis on a private individual's initiative which failed to conform to any extant national policy in this sphere;

(d) if so, whether Government are a major financier of research projects dealing with social sciences and the Centre had contributed Rs. 103 crores over four years;

(e) if so, whether any enquiry has been conducted in regard to long delays in Social Science Projects; and

(f) if so, the outcome of enquiry and steps being taken to remove these delays?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE AND CULTURE (SHRIMATI SHEILA KAUL): (a) to (d) The National Institute of Educational Planning and Administration has not conducted any such study. However, the Indian Council of Social Science Research has sponsored project on the Financing of Social Science Research in India with a view to improving its data base about the nature and type of research in Social Sciences. These data have been collected and compiled. An analytical review